

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Crl) No(s).4697/2008

HARENDRA NATH CHAKRABORTY

Petitioner(s)

VERSUS

STATE OF WEST BENGAL

Respondent(s)

(With appln(s) for bail,permission to file additional documents and office report)

Date: 01/09/2008 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Rauf Rahim,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

List the matter with file only on 15.09.2008.
List the matter on 15.09.2008.

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(S.G.SHAH)
Registrar